

LOK SABHA DEBATES

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LOK SABHA

Saturday, May 9, 1959/Vaisakha 19,
1881 (Saka)

*The Lok Sabha met at Eleven of
the Clock.*

[MR SPEAKER in the Chair]

11 hrs

DEATH OF DR KESHAVLAL VITHALDAS THAKKAR

Mr. Speaker: I have to inform the House of the sad demise of Dr Keshavlal Vithaldas Thakkar, who passed away on the 4th May, 1959 at Bhavnagar at the age of 79

Dr Thakkar was a member of the Provisional Parliament in the years 1950-52

I am sure the House will join with me in conveying our condolences to the family of Dr Thakkar

The House may stand in silence for a minute to express its sorrow

(The Members then stood in silence for a minute)

11-02 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER THE COMPANIES ACT

The Deputy Minister of Labour (Shri Abid Ali): With your permis-

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sion, on behalf of Shri Kanungo, I beg to lay on the Table, under subsection (3) of Section 641 of the Companies Act, 1956, a copy of Notification No GSR 521 dated the 2nd May, 1959 making certain alteration to the regulations contained in Table A of Schedule I to the Act [Placed in Library, See No LT-1443/59]

AMENDMENTS TO HIGH COURT JUDGES TRAVELLING ALLOWANCE RULES

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under subsection (3) of Section 24 of the High Court Judges (Conditions of Service) Act, 1954, a copy of Notification No GSR 48 dated the 17th January, 1959, making certain further amendments to the High Court Judges Travelling Allowance Rules, 1956 [Placed in Library, See No LT-1442/59]

STATEMENT re FORGED PASSPORTS

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): On 5th May there was a question in the Lok Sabha in respect of forged passports. There were a number of supplementaries also. The information we could give in reply appeared to be inadequate. Therefore, enquiries were made from the Chief Commissioner of Delhi and the police officers, Delhi, and a statement has been prepared which I seek your permission to lay on the Table of the House [Placed in Library, See No LT-1444/59]

Mr Speaker: I will circulate copies of this